

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 780 of 2020

In the matter of:

Mukesh N. Desai

....Appellant

Vs.

Piyush Patel & Ors.

....Respondents

Present

For Appellant: Mr. Rajendra Beniwal, Mr. Kumar Sumit & Mr. Vishal Raval, Advocates.

**For Respondents: Mr. Dhiren R. Dave (PCS), For R-1 & 2.
Mr. Sumit Kansal (RP), For R-3.**

ORDER
(Virtual Mode)

04.03.2021: In compliance of the Order dated on 11th February, 2021 the Learned Counsel for the Appellant and Learned Counsel for the Respondents have filed their 'Written Submissions' which is taken on record.

List this matter on **16th March, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

Sim/nn